NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 460/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s.

Niranwal Credit Holdings

PV+. Ltz.

SECTION OF THE COMPANIES ACT: _____ OF THE Companies Act 1956/2013/I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE



CSA 460/(MAH)/ 2017. ORDER.

- 1. None present.
- 2. This Petition is transferred from the Hon'ble High Court.
- 3. This Petition is in respect of Amalgamation Scheme.
- Since no one is present Registry is directed to issue notice to the partixes
- Next Date of hearing is fixed on 20/06/2017.

Sd1-

M.K. SHRAWAT MEMBER (JUDICIAL)

Date: 19-04-2017.